

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3825
ANSWERED ON:08.08.2002
CONSTRUCTION OF ROB/RUB
BHAN SINGH BHAURA

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of proposals sent by various State Governments for construction of road over bridges/under bridges during the last three years, zone/State-wise;
- (b) the action taken by the Union Government thereon;
- (c) the details of new/on-going and pending ROB/RUB projects in the country along with the present status thereof, zone/State-wise;
- (d) the amount sanctioned and expenditure incurred on these projects so far;and
- (e) the target set for their completion?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a)to(d): Railways undertake construction of ROB/RUBs in lieu of existing level crossings on cost sharing basis or on deposit terms, proposals for which are sponsored by State Govts. duly fulfilling certain preliminary pre-requisites required under extant rules. Level crossings having a traffic density of one lakh or more Train Vehicle (TVU- a unit obtained by multiplying the number of road vehicles with the number of trains passing over the level crossing in 24 hours) are considered for replacement by ROB/RUBs on cost sharing basis whereas level crossings with lesser traffic density are replaced on deposit terms i.e. at the cost of sponsoring Authority. At present, there are 343 number of cost sharing works on Indian Railways at various stages of planning and execution. The details regarding amount sanctioned and expenditure is maintained Railway-wise and not State-wise. The details of work sanctioned and expenditure incurred during the three years Railway-wise is given in the Statement as Annexure `A` and status of ROB/RUBs State-wise given as Annexure `B`. No firm proposal sponsored by State Govts. was pending for sanction at the time of Works Programme 2002-03.

(e) Road over/under bridges are jointly constructed by Railway and State Govt. Railway construct bridge proper (portion over the track) and approaches are constructed by State Govt. Railway will complete its portion of work before or along with the construction of approaches by the State Govt.

ANNEXURE A

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE UNSTARRED QUESTION NO.3825 BY S/SHRI B SINGH BHAURA, KANTILAL BHURIA, K. MURALEEDHARAN, RAJO SINGH, SADASHIVRAO DADOBBA MANDSINGH AND SMT.SUSHILA SAROJ TO BE ANSWERED IN LOK SABHA ON 08.08.2002 REGARDING CONSTRUCTION OF ROB/RUBS AS ANNEXURE `A`

S.No.	Railway	No.of proposals	Total Fund allocation	Expenditure Incurred
		ROB/RUBs	No.of (in thousands Rs.)	(in thousands Rs.)
		Received/Sanctioned	On-	
		going	works	

	2000-01	2001-02	2002-03	2000-01	2001-02	2002-03	2000-01	2001-02	2002-03
		upto							
		3.6.02							

1 Central 2 6 0 22 51991 57527 251055 31608 40400 4800

2 Eastern 13 8 14 48 95035 133001 321194 63975 110300 55500

3 Northern 2 1 4 30 85047 242006 358604 71187 196300 17500

4 North 1 1 0 9 46150 69000 102000 46460 46700 2000
Eastern

5 Northeast 2 0 1 6 1510 40614 68790 0 17000 1200
Frontier

6 Southern 68 8 8 127 348879 400000 1032310 105077 197600 32200

7 South 8 12 11 59 130454 169432 524153 54132 126100 100
Central

8. South 6 7 10 28 666002 73750 329053 30282 71700 5400
Eastern

9. Western 3 0 0 14 90000 103943 262841 76018 49500 9700

Total 105 42 48 343 915668 1289273 3250000 478740 855600 128400

ANNEXURE B

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE UNSTARRED QUESTION NO. 8825/SHRI BHAN SINGH BHAURA, KANTILAL BHURIA, K. MURALEEDHARAN, RAJO SINGH, SADASHIVRAO MANDLIK, N SINGH AND SMT.SUSHILA SAROJ TO BE ANSWERED IN LOK SABHA ON 08.08.2002 REGARDING CONSTRUCTION OF ROB/RIS AS ANNEXURE 'B'

S.No. State Work Sanctioned during three Total Nos. of on-going cost
years Sharing Works

2000-01 2001-02 2002-03

1	ANDHRA PRADESH	8	13	15	54
2	ASSAM	1	5		
3	BIHAR	1	2	11	
4	DELHI	1		1	
5	GUJARAT		2		
6	JHARKHAND		16	20	
7	HARYANA		3		
8	KARNATAKA	29	8	44	
9	KERALA	15	8	49	
10	MADHYA PRADESH		2	10	
11	MAHARASHTRA	2	4	19	
12	ORISSA	2		4	
13	PUNJAB	5	1	12	
14	RAJASTHAN	2	2	5	
15	TAMILNADU	24		40	
16	UTTAR PRADESH	2		3	21
17	WEST BENGAL	19	8	2	43

TOTAL 105 42 48 343